

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 27

IA 2468/2024

In

C.P. (IB)/2336(MB)2018

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **19.06.2024**

NAME OF THE PARTIES: **SIXTH SENSE INC V/s CHUO SENKO**
ADVERTISING INDIA PRIVATE LIMITED

Section 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Ms. Khushboo Bhanushali, Ld. Counsel for the Applicant present. Ms. Prachi Wazalwar, Ld. Counsel for the Income Tax present.
2. Ld. Counsel appeared on behalf of Income Tax Department and seeks some time to file reply. Time granted.
3. List this matter on **15.07.2024** for further consideration.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)
/NP/

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)